

(b) Does not arise.

(c) Due to resource constraints, Railways are not in a position to add any new category, including Dronacharya Award Winners, in the list of categories entitled to Complementary Card Pass.

[Translation]

Survey for New Railway Line

2558. SHRI K.D. SULTANPURI : Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 1976 dated December 5, 1996 and state :

(a) whether the survey for Kalka-Parwanoo rail line has been completed;

(b) if so, the time by which the construction work is likely to be started;

(c) whether the modalities for funding of Una-Bhanupali-Beri via Bilaspur rail line has been worked out with Himachal Pradesh Government; and

(d) if so, the time by which the construction work is likely to be started?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) Yes, Sir.

(b) The cost of the 5.3 km. long Kalka-Parwanoo new line will be Rs. 23.50 crores. The work has been included in the Supplementary Budget 1997-98 at cost of Rs. 23.00 crores. The work would be taken up only after the requisite approvals have been received.

(c) and (d) The matter has not yet been finalised. It is being coordinated by Himachal Pradesh Government. IRCON is participating from Railway's side. Once the modalities of funding are settled, and the requisite clearances have been obtained, the work can be taken up.

[English]

Enhancement of Time Limit for Reservation

2559. SHRI CHANDRA BHUSHAN SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are considering to enhance the time-limit for advance reservation upto two months from the present time-limit of one month to eliminate cornering of berths by the travel agents/touts;

(b) if so, the details thereof;

(c) whether it is a fact that with references to a Public Notice issued by the Railways to various people have suggested the Ministry to enhance the said time-limit; and

(d) if so, the action taken by the Railways in this regard?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) to (d) In response to the advertisement issued by the Railways, a number of persons have suggested enhancement of advance reservation period. It has been agreed to in principal to increase the advance reservation period from 30 days to 60 days. The modalities for the same would be worked out in due course.

[Translation]

Waiting List in M.P.

2560. SHRI PAWAN DIWAN :
SHRI VISHVESHWAR BHAGAT :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of persons in the waiting list for telephone connections in Madhya Pradesh as on February 28, 1997 District-wise; and

(b) the steps taken by the Government to clear the waiting list?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The required information is given in statement attached.

(b) The total waiting list as on 28.2.97 in Madhya Pradesh was 64012. About 47950 new telephone connections were provided since then till 30.6.97. The majority of the remaining waiting list is likely to be cleared by the end of March, 1998 subject to availability of equipment and other resources.

Statement

District-Wise detail of MP tel-com circle

S.No.	District	W/L as on 28.2.97
1	2	3
1.	Balaghat	302
2.	Bastar	1451
3.	Betul	1411
4.	Bhind	775
5.	Bhopal	9148
6.	Bilaspur	5555

1	2	3
7.	Chhatarpur	853
8.	Chhindwara	619
9.	Damoh	336
10.	Datia	496
11.	Dewas	1183
12.	Dhar	783
13.	Durg	5517
14.	Guna	470
15.	Gwalior	3090
16.	Hoshangabad	1987
17.	Indore	3037
18.	Jabalpur	3604
19.	Jhabua	372
20.	Khandwa	947
21.	Khargone	775
22.	Mandla	201
23.	Mandsaur	1098
24.	Morena	580
25.	Narsinghpur	726
26.	Panna	227
27.	Raigarh	622
28.	Raipur	2977
29.	Raisen	562
30.	Raigarh	417
31.	Rajnandgaon	1085
32.	Ratlam	2045
33.	Rewa	774
34.	Sagar	1015
35.	Sarguja	1213
36.	Satna	1754
37.	Sehore	570
38.	Seoni	165
39.	Shahdol	1216

1	2	3
40.	Shajapur	278
41.	Shivpuri	621
42.	Sidhi	483
43.	Tikamgarh	270
44.	Ujjain	2370
45.	Vidisha	528
Total		64012

[English]

Compensation to Parents

2561. SHRI MANGAL RAM PREMI. Will the Minister of RAILWAYS be pleased to state :

(a) whether Orissa High Court has recently granted compensation to the parents of 15 year old boy who was crushed to death under the Utkal Express at an unmanned level crossing two year ago;

(b) if so, the details thereof;

(c) whether the Government propose to pay the compensation to kith and kin of each victim of such accidents; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): (a) and (b) The Hon'ble High Court of Orissa has passed an order for payment of Rs. One lakh as compensation and Rs. five thousand as cost to the petitioners. It has, however, been decided to file an S.L.P. in the Supreme Court against the Judgement, as this mishap does not come under the purview of Sections 124 & 124-A of Railways Act, 1989.

(c) and (d) As the railways are not responsible for the accidents at unmanned level crossings, it is not proposed to pay any compensation to kith and kin of the victims of such accidents.

Generation of Garbage in Delhi

2562. DR. Y.S. RAJASEKHAR REDDY. Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the quantum of garbage generated during 1997 so far, month-wise in the Union Territory of Delhi;

(b) how much of this garbage is found bio-degradable/non-biogradable;